

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13027/03/2018-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 3rd August, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Kalpesh Satyendra Jhaveri, Judge of the Rajasthan High Court, to be the Chief Justice of the Orissa High Court with effect from the date he assumes charge of his office.

mp
3/8/2018
(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No. K-13027/03/2018-US.II

Dated 03.08.2018

Copy to:-

- 1 Shri Justice Kalpesh Satyendra Jhaveri, Judge, Rajasthan High Court, Jodhpur.
- 2 The Secretary to the Governor of Rajasthan, Jaipur.
- 3 The Secretary to the Chief Minister of Rajasthan, Jaipur.
- 4 The Secretary to Chief Justice, Rajasthan High Court, Jodhpur.
- 5 The Chief Secretary, Govt. of Rajasthan, Jaipur.
- 6 The Registrar General, Rajasthan High Court, Jodhpur.
- 7 The Secretary to the Governor of Odisha, Bhubaneswar.
- 8 The Secretary to the Chief Minister of Odisha, Bhubaneswar.
- 9 The Secretary to the Chief Justice, Orissa High Court, Cuttack.
- 10 The Chief Secretary, Government of Odisha, Bhubaneswar.
- 11 The Registrar General, Orissa High Court, Cuttack.
- 12 The Accountant General, Government of Odisha, Bhubaneswar.
- 13 The President's Secretariat, (CA.II Section), New Delhi
- 14 PS to Principal Secretary to the Prime Minister, New Delhi.
- 15 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 16 PS to ML&J/PSO to Secretary (Justice)/JS(J.I)/DS(ANS)/US.II/S.O.(Desk).
- 17 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.


(K.C. Thang)

Under Secretary to the Government of India
Tele: 2338 2978